

SHRI DAHYABHAI V PATEL Cer-  
tainly not, Sir

### RESULT OF ELECTION TO THE CENTRAL ADVISORY BOARD OF EDUCATION

MR. CHAIRMAN Shri Satyacharan,  
being the only candidate nominated  
for election to the Central Advisory  
Board of Education, is declared duly  
elected to be a member of the said  
Board

### ENQUIRY RE PARLIAMENTARY DELEGATIONS

SHRIMATI JAHANARA JAIPAL  
SINGH (Bihar) May I ask my point  
of information now? Sir, we would  
like to know whether it is a fact that  
three Parliamentary Delegations are  
shortly to leave this country We  
would also like to know where they  
are going, who is leading them, under  
what criteria they were chosen and  
how much of foreign exchange would  
be spent

SHRI DAHYABHAI V PATEL  
(Gujarat) How many Members of  
the Opposition would be there?

SHRI BHUPESH GUPTA (West Ben-  
gal) I would like to know not the  
foreign exchange at this stage

SHRI A B VAJPAYEE (Uttar Pra-  
desh) After they come back

SHRI BHUPESH GUPTA I would  
like to know whether any presiding  
officer of our House is leading any  
delegation because the practice is that  
when a number of delegations go, one  
delegation is headed by the presiding  
officer of the other House and one by  
the presiding officer of this House I  
am interested in knowing, again in the  
interest of our House, whether we  
have been left in the lurch in the mat-  
ter or whether we have any of our  
presiding officers, e.g. you, Sir, or the  
Deputy Chairman, leading any of the  
delegations

SHRI LOKANATH MISRA (Orissa):  
Sir, I would like to submit that here  
again this House has been neglected  
As Mr Bhupesh Gupta said previously  
the presiding officer or the deputy  
presiding officer of this House used  
to lead the delegation This time we  
are told that neither the Chairman  
nor the Deputy Chairman is leading  
any delegation And we would like  
to know how many from the Opposi-  
tion are going in the delegations It  
is not a question of sending people  
from the ruling party, we would like  
to know particularly how many  
members from the Opposition are  
going?

MR CHAIRMAN The information  
is not available just now I will lay  
the information on the Table of the  
House very soon and you would know  
who is going I have refused to go;  
for certain personal reasons I have not  
been able to go The Deputy Chair-  
man is going but she is not leading  
the delegation because the Speaker is  
also going in another capacity So  
that is it

SHRI A B VAJPAYEE Three  
delegations are going and we would  
have liked one of the delegations to  
have been led by the Deputy  
Chairman

MR CHAIRMAN I think you  
should not discuss this matter here I  
have decided that in consultation with  
the Deputy Chairman She decided to  
go to some place and there the  
Speaker was also going in another  
capacity

SHRI BHUPESH GUPTA We would  
not like to discuss it, it is true We  
would like to discuss this matter in  
your chamber but the trouble is from  
Government sources these things  
appear in the newspapers and the  
newspapers tell us the names of the  
delegates and of the people who are  
leading the delegations When they  
make this public without going  
through the process that you have  
rightly suggested, then we naturally

[Shri Bhupesh Gupta.]  
have to raise it on the floor of the House. Now, it is the property of the entire public. We would like to have an assurance that in the matter of leading delegations our House has the same equal status as that House and we would like to see that the delegation is led by, if you cannot go personally—well, we would very much like you to lead delegations—the Deputy Chairman. The Deputy Chairman should be leading delegations along with them. That is all I can say. I hope the entire House will agree with me in this.

HON. MEMBERS: Yes, yes.

SHRI A. D. MANI (Madhya Pradesh): Sir, may I make a submission?

MR. CHAIRMAN: The names of Members of the House who are going in the various delegations are these:

*Delegation to Moscow:*

Shri B. K. P. Sinha

Shri Rohit M. Dave

Shri J. N. Kaushal

*Delegation to Nigeria:*

Shrimati Violet Alva

*Delegation to Brazil:*

Shri M. H. Samuel

SHRI A. D. MANI: May I make a submission? In certain delegations, for example in the one that goes to Nigeria and in the one that goes to Brazil, we would like some Members of the Opposition to be included. It should not be confined to Members of the ruling party alone.

MR. CHAIRMAN: I am sorry I will not allow any further discussion on this. Only one Member had to go.

SHRI BHUPESH GUPTA: I understood previously Shrimati Violet Alva's name was there to lead the delegation to the Soviet Union and then ultimately heaven knows why it

was changed. Was it done in consultation with you, Sir, or was it done ignoring you?

MR. CHAIRMAN: I do not think we should discuss this. I would request you not to discuss these matters here. They are personal matters. I have given you the information that was available. I can discuss it with you in my chamber. It is very unseemly to discuss the names of people going with the delegations here in the House. I have given the names of the Members and if the House feels it should discuss them, I might even allow you to do so.

Hon. MEMBERS: No, no.

SHRI A. B. VAJPAYEE: We do not want to discuss this matter but we feel that the House is being neglected. We would like to know who is leading the delegation to Nigeria. It is not the Speaker of the Lok Sabha who is leading the delegation to Nigeria and if the Deputy Chairman is included in the delegation then why should she not be called upon to lead the delegation?

MR. CHAIRMAN: Even that I would request you not to discuss here. Let me examine it and I will discuss that with you in my chamber.

#### THE CONSTITUTION (FOURTEENTH AMENDMENT) BILL, 1962

MR. CHAIRMAN: Now we shall take up the Constitution (Amendment) Bill.

PROF. M. B. LAL (Uttar Pradesh): Sir, I beg to submit that before you allow this motion to be made you should formally exercise your discretionary power.

MR. CHAIRMAN: By allowing the discussion I am using my discretion.

PROF. M. B. LAL: I beg to submit that you will have to say,